

**OPERATION OF NEW ROUTE RELAY INTERLOCKING SYSTEM AT BORIVLI (WESTERN RAILWAY)**

1261. SHRI RAMAVATAR SHASTRI : Will the Minister of RAILWAYS be pleased to state:

(a) whether on the 8th November, 1971, the Assistant Station Masters at Borivli (Western Railway, Bombay Division) were ordered to work and operate new route relay interlocking system without picking up the work;

(b) whether on their demand for providing 8 A.S.Ms. for the work as advised by M/s. Sieman (engineers of establishing firm), they were threatened with dire consequences;

(c) whether in their absence Switchmen and other persons having no competency certificates were put to work in violation of operating rules; and

(d) whether the representation of the Assistant Station Masters was not looked into and whether the operation of trains by unqualified persons resulted in detention of trains and if so, the action taken in the matter ?

**THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) :** (a) to (c). No.

(d) No. Does not arise.

**BOGUS TRAVELLING ALLOWANCE BILLS BY T.T.E. OF D.S. OFFICE, ALLAHABAD (NORTHERN RAILWAY)**

1262. SHRI CHANDRIKA PRASAD :  
SHRI S. M. BANERJEE :

Will the Minister of RAILWAYS be pleased to state:

(a) whether a Travelling Ticket Examiner (T.T.E.) working in Commercial Section of the Divisional Superintendent's Office, Allahabad had claimed bogus Travelling Allowance for two years in 1969 and 1970 with the connivance and support of a dealing Assistant in the Commercial Section of the Office;

(b) whether from the documentary records it has been established that blank excess fare ticket books were manipulated for claiming the bogus Travelling Allowance; and

(c) if so, the action taken against the persons concerned and the measures

adopted to prevent the recurrence of such incidents ?

**THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) :** (a) A complaint of this nature has been received.

(b) and (c). Enquiries into the complaint are in progress. Action will be taken on completion of the enquiries.

**FALL IN EXPORT OF JUTE**

1263. SHRI N. K. SANGHI:  
SHRI P. K. DEO :

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether a situation has now arisen when India is likely to lose the American market for Jute packaging;

(b) the extent of fall in exports of jute packagings to USA during the last three years; and

(c) whether Government have been able to explore new markets for diversion of jute exports and to what extent our export loss has been offset through diversion ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) :** (a) No, Sir, although it is a fact that synthetics pose a serious threat to jute.

(b) Exports to USA of hessians which are largely used for packaging fell from 114,800 tonnes in 1968-69 to 58,900 tonnes in 1970-71. Since then, exports have improved in 1971-72.

(c) Yes, Sir. Diversification of production has achieved success. Exports of carpet packing cloth are expected to be about 250,000 tonnes in 1971-72 compared to 199,500 tonnes in 1968-69. Exports of jute decoratives are also being stepped up. A large percentage of these exports are to the US market.

**FINANCIAL LOSS TO RAILWAYS DUE TO NON-EXECUTION OF AGREEMENT WITH SIDINGS (ALLAHABAD DIVISION)**

1264. SHRI AZIZ IMAN : Will the Minister of RAILWAYS be pleased to state:

(a) the names of Private and Assisted sidings functioning in Allahabad Division

and the time from which these sidings came into operation ;

(b) whether no agreement was executed with the owner of these sidings and whether as a result thereof there has been financial loss to the Railways; and

(c) if so, what steps Government propose to take against the staff for such negligence causing loss to the Railways ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1563/72] Out of total number of 54 sidings on Allahabad Division, agreements in case of 47 sidings have already been executed and in case of seven sidings only vide items Nos. 39, 41, 49, 50, 52, 53 and 54 of the Statement, the execution of agreement is under finalisation. The Railway Administration is not incurring any financial loss on this account.

(c) Does not arise.

### निर्यातान्मुखी सूती कपड़ा मिलों को वित्तीय सहायता

1265. डा० संकटा प्रसाद : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने निर्यातान्मुखी सूती कपड़ा मिलों को वित्तीय सहायता देने की कोई योजना तैयार की है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

विदेश व्यापार मंत्रालय में उपमन्त्री (श्री ए० सी० जार्ज) : (क) जी हां ।

(ख) योजना की मुख्य बातें दर्शाने वाला विवरण संलग्न है ।

निर्यात अभिमुख सूती वस्त्र मिलों के आधुनिकीकरण हेतु वित्तीय सहायता सम्बन्धी योजना की मुख्य बातें ।

1. इस योजना के अन्तर्गत केवल वही सूती वस्त्र एकक होंगे जिन्होंने गत दो वित्तीय वर्षों में से प्रत्येक के दौरान

अपने उत्पादन का 15 प्रतिशत से अधिक भाग का निर्यात किया हो, ये एकक चाहे मिश्रित किस्म की, बुनाई की अथवा कताई की मिलें हों ;

2. औद्योगिक वित्त, निगम, सूती वस्त्र उद्योग के निर्यात अभिमुख एककों से आधुनिकीकरण हेतु ऋण के लिये प्राप्त होने वाले सभी आवेदनपत्रों को निपटायेगा ;

3. औद्योगिक वित्त निगम आवेदनकर्ता एककों की आर्थिक तथा तकनीकी क्षमता का निर्धारण करने और साथ ही ऋणों की सुरक्षा के लिये अपनी सामान्य कसौटी अपनाएगा ;

4. ऋणों के चुकाने की अवधि 15 वर्ष होगी जिसमें 3 वर्ष की ऋण स्थगन अवधि भी शामिल होगी । 15 वर्ष की यह अवधि समुचित मामलों में प्रत्येक मामले के गुणावगुण के आधार पर 18 वर्ष तक बढ़ाई जा सकती है । ऋण स्थगन अवधि समाप्त हो जाने के बाद ऋण चुकाया जाएगा । हां, ब्याज की अदायगी ऋण स्थगन अवधि के बिना छमाही की जायेगी ;

5. औद्योगिक वित्त निगम द्वारा सूती वस्त्र उद्योग के निर्यात अभिमुख एककों को दिये जाने वाले ऋणों का मार्जिन 25 प्रतिशत होगा ;

6. केन्द्रीय सरकार, औद्योगिक वित्त निगम को निगम द्वारा अलग-अलग मिलों को दिये जाने वाले ऋणों के सम्बन्ध में होने वाली हानि के 80 प्रतिशत भाग के लिये गारंटियां देगी ;

7. औद्योगिक वित्त निगम द्वारा ब्याज की रियायती दर अर्थात् सामान्य दर से 1 प्रतिशत कम उन एककों